



**TELECOMMUNICATION CONSUMERS EDUCATION
AND PROTECTION FUND
(TCEPF)**

ANNUAL ACCOUNTS

2018 - 19

TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND

Balance Sheet As on 31st March 2019

Sources of Funds	Schedules			Previous Year Amount (In Rs.)	
Corpus	A	68,35,85,913.16		65,93,83,679.66	
Total Funds Generated			68,35,85,913.16		65,93,83,679.66
Application of Funds					
Current Assets, Loans and Advances					
Bank Balances with Scheduled Bank					
-in Fixed Deposit Accounts	B	68,14,41,892.00		65,46,68,580.00	
-in Savings Accounts	B	9,86,463.16		1,48,553.66	
Loans and Advances	B	13,26,546.00		17,09,016.00	
Other Current Assets	B	31,14,272.00		29,92,280.00	
		68,68,69,173.16		65,95,18,429.66	
less : Current Liabilities and provisions	C	32,83,260.00	68,35,85,913.16	1,34,750.00	65,93,83,679.66
Total Application of Funds			68,35,85,913.16		65,93,83,679.66





Significant Accounting Policies & Notes forming part of accounts Schedule A To J an integral part of the Balance Sheet

As per our report of even date attached
FOR M J R A & ASSOCIATES
CHARTERED ACCOUNTANTS
FRN : 013850N

For Telecommunication Consumers Education and Protection Fund



CA MUKESH KUMAR GROVER
PARTNER


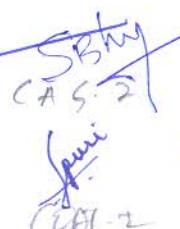
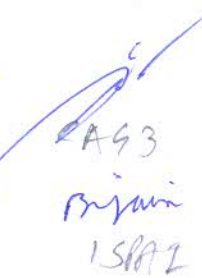
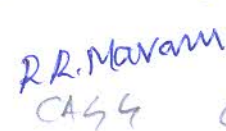

 Advisor (CA) (Convenor Member)
 Pr. Advisor (CA & IT) (Ex Officio Member)
 Pr. Advisor (F&EA) (Ex officio Member)
 Secretary (TRAI) (Ex-Officio Presiding member)

M.NO: 093304

PLACE: NEW DELHI

DATE: 11/11/2019

UDIN :- 19093304AAAAKJ1823

 CA 1
 CA 2
 CA 3
 CA 4
 CA 5

TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND

Income and Expenditure Account for the year ending 31st March, 2019

Incomes	Schedule	Current Year	Previous Year
		Amount (In Rs.)	Amount (In Rs.)
Interest on Fixed Deposits		4,33,27,127.45	3,18,46,081.04
Bank Interest from SB		9,841.00	3,321.00
A		4,33,36,968.45	3,18,49,402.04
Less Expenditure			
Bank Charges		18.00	177.90
Women empowerment		-	24,99,777.00
Outreach Programmes Conducted by ROs.	D	31,18,896.00	30,48,398.00
Expenditure on CAGs for attending COPs	D	4,72,500.00	4,80,000.00
Workshop by TRAI	E	8,89,558.00	10,09,853.00
Seminar by TRAI	F	22,69,242.00	8,18,375.36
Remuneration expenses		2,40,000.00	2,40,000.00
Advertisement (Print Media & Audio Visual)	G	1,98,35,442.00	65,61,706.00
Consumer awareness programme by CAGs	H	1,39,100.00	-
Designing printing and despatch of Consumer Handbooks	I	1,97,153.00	-
B		2,71,61,909.00	1,46,58,287.26
Surplus of Income over Expenditure Transferred to Reserves and Surplus A-B		1,61,75,059.45	1,71,91,114.78

Significant Accounting Policies & Notes forming part of accounts Schedule A To J an integral part of the Balance Sheet

As per our report of even date attached

FOR M J R A & ASSOCIATES

CHARTERED ACCOUNTANTS

FRN : 013850N


CA MUKESH KUMAR GROVER
 PARTNER



M.NO: 093304

PLACE: NEW DELHI

DATE: 11/11/2019

For Telecommunication Consumers Education and Protection Fund


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 (Convenor Member)


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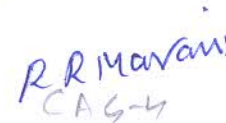

 Pr. Advisor (F&EA)
 (Ex officio Member)


 Secretary (TRAI)
 (Ex-Officio Presiding member)


 COAI-1


 COAI-2


 LSPAI


 CAG-4


 CAG-5

TELECOMMUNICATION CONSUMERS EDUCATION AND PROTECTION FUND

Receipts and Payment Account for the year ending 31st March, 2019

Particulars	Current Year Amount (In Rs.)	Previous Year Amount (In Rs.)	Particulars	Current Year	Previous Year
Balance B/d			Bank Charges	18.00	177.90
Cash In Hand			Advertisement Expenses	1,61,43,001.00	65,61,706.00
Bank Balance	1,48,553.66	1,15,470.20			
Receipts			Desi. and Printing of handbooks	1,97,153.00	
Money Received from Service Providers	80,27,174.05	23,16,69,251.65	Workshop Expenses	8,89,558.00	18,28,228.36
Bank Interest from SB account	9,841.00	3,321.00	Consumer awareness programme by CAGs	1,39,100.00	-
Interest on Fixed Deposits	4,32,05,135.45	3,01,92,307.04	Investments made in FD/Flexi	2,67,73,312.00	24,76,56,039.97
Advances Received			Consumer Outreach Programmes	31,18,896.00	30,48,398.00
			Expenditure on CAGs for attending COPs	4,72,500.00	4,80,000.00
			Advances to Ros	1,61,461.00	3,17,453.00
			Remuneration expenses	2,40,000.00	2,40,000.00
			Seminar expenses	22,69,242.00	-
			Women empowerment	-	16,99,793.00
			Balance C/d		
			Cash In Hand		
			Bank Balance	9,86,463.16	1,48,553.66
	5,13,90,704.16	26,19,80,349.89		5,13,90,704.16	26,19,80,349.89

As per our report of even date attached
FOR M J R A & ASSOCIATES
CHARTERED ACCOUNTANTS
FRN : 013850N

For Telecommunication Consumers Education and Protection Fund




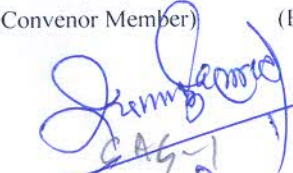

CA MUKESH KUMAR GROVER
PARTNER
 M.NO: 093304
 PLACE: NEW DELHI
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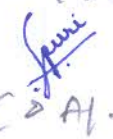

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 CAG-1

 CAG-1

S.B. Singh
 CAG-2

 CAG-2


 CAG-3

 CAG-3

R.R. Marani
 CAG-4


 CAG-5

SCHEDULES FORMING PART OF BALANCE SHEET

Amount (In Rs.)

Schedule A - Corpus	2018-19	2017-18
Opening Balance	659,383,679.66	410,523,313.23
Add:		
Receipts from Service Providers	8,027,174.05	231,669,251.65
Surplus of Income Over Expenditure	16,175,059.45	17,191,114.78
	683,585,913.16	659,383,679.66
Schedule B - Current Assets, Loans And Advances	2018-19	2017-18
Cash In Hand		
Bank Balances with Scheduled Bank		
Fixed Deposit Accounts with Corporation Bank - 140012 Flexi	560,638,759.00	560,638,759.00
with Corporation Bank - 140013 Flexi	99,235,972.00	72,515,257.00
	21,567,161.00	20,211,246.00
	681,441,892.00	653,365,262.00
-in Savings Accounts		
with Corporation Bank - 800800	849,007.36	15,000.00
with Corporation Bank - 800803	103,558.00	100,000.00
with Corporation Bank - 140012	15,861.44	17,827.30
with Corporation Bank - 140013	18,036.36	15,726.36
	986,463.16	148,553.66



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Loans & Advances			
Tax Deducted At Source	722,326.00		722,326.00
Advances with Regional Offices	161,461.00		177,515.00
Advances with DAVP	442,759.00		809,175.00
Advance for Women empowerment			
	1,326,546.00		1,709,016.00
Other Current Assets			
Interest Accrued on Fixed Deposits	3,114,272.00		2,992,280.00
	3,114,272.00		2,992,280.00

Schedule C - Current Liabilities & Provisions			
Expenses Payable (Details enclosed)	3,283,260.00		134,750.00
	3,283,260.00		134,750.00



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SCHEDULE C

DETAILS OF EXPENSES PAYABLE AS ON 31-03-2019

Work shop expenses	87,352.00
Remuenration expenses	18,000.00
Printing and designing	32,957.00
Advertisement	31,05,528.00
CAP by CAGs	10,000.00
workshop expenses	26,750.00
Tds Payable	2,673.00
TOTAL	32,83,260.00



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SCHEDULE D

DETAIL OF OUTREACH PROGRAMME CONDUCTED BY ROs AND PAYMENT TO CAGs FOR ATTENDING THESE PROGRAMMES FOR YEAR ENDING 31-03-2019

S.N	Name of RO	Place of CoP	Date of CoP	Total Expenditure	Payment to CAGs	Expenditure on COP
1	Bangalore	Kavaratti (Lakshadweep)	09.04.18	11,564.00	0	11,564.00
		Dhule (Maharashtra)	15.06.18	24,245.00	0	24,245.00
		Nandurbar (Maharashtra)	14.06.18	23,654.00	0	23,654.00
		Mysore (KTK)	17.09.18	51,396.00	3500	47,896.00
		Chamarajanagar (KTK)	18.09.18	52,450.00	3500	48,950.00
		Sindudurg (MH)	28.09.18	34,098.00	0	34,098.00
		Nashik (MH)	16.11.18	53,304.00	7000	46,304.00
		Cochin (KL)	26.10.18	52,416.00	3500	48,916.00
		Yadgiri (KTK)	07.12.18	42,652.00	3500	39,152.00
		Gulbarga (KTK)	06.12.18	64,361.00	3500	60,861.00
		Bengaluru	10.12.18	74,778.00	0	74,778.00
		Chikkodi (KTK)	23.01.19	33,700.00	3500	30,200.00
		Raichur (KTK)	18.02.19	47,430.00	3500	43,930.00
		Total		13	5,66,048.00	31,500.00
2	Bhopal	Neemuch (MP)	12.04.18	22,130.00	0	22,130.00
		Kanpur (UP)	31.05.18	48,753.00	14000	34,753.00
		Almora (Uttarakhand)	14.06.18	43,529.00	0	43,529.00
		Bilaspur (CG)	10.05.18	52,658.00	0	52,658.00
		Rishikesh (UK)	10.07.18	37,070.00	0	37,070.00
		Dhamtari (CG)	02.08.18	29,065.00	0	29,065.00
		Betul (MP)	11.09.18	34,152.00	3500	30,652.00
		Vrindavan (UP)	27.09.18	51,002.00	17500	33,502.00
		Hardoi (UP)	15.11.18	58,382.00	17500	40,882.00
		Pratapgarh (UP)	29.10.18	41,510.00	10500	31,010.00
		Allahabad (UP)	21.12.18	66,450.00	14000	52,450.00
		Bhopal	04.12.18	72,570.00	0	72,570.00
		Kashipur (Uttarakhand)	18.03.19	40,106.00	0	40,106.00
		Total		13	5,97,377.00	77,000.00



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3	Delhi	Dalhausie (HP)	29.06.18	51,900.00	3500	48,400.00
		Kathua (J&K)	23.05.18	51,211.00	3500	47,711.00
		Delhi NCR-Gurgaon	27.04.18	40,802.00	3500	37,302.00
		Delhi NCR-Noida	03.08.18	56,832.00	14000	42,832.00
		Samba (J&K)	28.08.18	36,420.00	3500	32,920.00
		Rajgarh, Sirmour (HP)	24.09.18	34,690.00	3500	31,190.00
		Faridabad	11.01.19	33,321.00	7000	26,321.00
		Katra (J&K)	01.11.18	46,255.00	3500	42,755.00
		Una (HP)	27.12.18	52,970.00	3500	49,470.00
		Mandi (HP)	28.02.19	54,797.00	3500	51,297.00
Total		10	4,59,198.00	49,000.00	4,10,198.00	
4	Hyderabad	Machilipatnam (Telangana)	17.05.18	46,605.00	7000	39,605.00
		Jagatsinghapur (Odisha)	28.06.18	35,850.00	7000	28,850.00
		SCCL-Kothuguden (AP)	30.07.18	32,260.00	3500	28,760.00
		Namakkal (TN)-from 1st Qtr	07.08.18	57,323.00	17500	39,823.00
		Nellore (AP)	28.08.18	72,300.00	14000	58,300.00
		Nirmal (Telangana)	20.09.18	35,550.00	3500	32,050.00
		Erode (TN)	29.11.18	48,137.00	21000	27,137.00
		Hyderabad	27.11.18	62,412.00	3500	58,912.00
		Nizamabad (Telangana)	29.11.18	48,377.00	3500	44,877.00
		Cuttack (Odisha)	07.12.18	40,501.00	3500	37,001.00
		Anakapalle (AP)	14.03.19	42,925.00	10500	32,425.00
		Kanchipuram (TN)	13.03.19	60,486.00	17500	42,986.00
		Kajipet (Telangana)	19.03.19	47,440.00	7000	40,440.00
		Total		13	6,30,166.00	1,19,000.00
5	Jaipur	Surendranagar (Gujarat)	11.04.18	24,200.00	14000	10,200.00
		Baran (Rajasthan)	03.05.18	28,211.00	17500	10,711.00
		Nuh (Haryana)	21.06.18	39,016.00	7000	32,016.00
		Mount Abu-Sirohi (Rajasthan)	25.05.18	44,427.00	17500	26,927.00
		Jalore (RJ)	26.07.18	52,925.00	14000	38,925.00
		Charki Dadri (HR)	30.08.18	31,946.00	3500	28,446.00
		Barnala (PB)	20.09.18	40,890.00	0	40,890.00



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	Morbi (Gujarat)	02.08.18	41,423.00	14000	27,423.00	
	Jaipur	20.11.18	63,585.00	10500	53,085.00	
	Fatehabad (HR)	11.12.18	38,467.00	3500	34,967.00	
	Faridkot (PB)	16.10.18	36,279.00	0	36,279.00	
	Tapi (Gujarat)	30.10.18	33,722.00	17500	16,222.00	
	Pratapgarh (RJ)	12.02.19	44,700.00	14000	30,700.00	
	Rewari (Haryana)	18.03.19	37,000.00	7000	30,000.00	
	Narmada (Gujarat)	02.03.19	40,190.00	10500	29,690.00	
	Total	15	5,96,981.00	1,50,500.00	4,46,481.00	
6	Kolkata	Tezpur (Assam)	26.04.18	69,414.00	3500	65,914.00
		Bardhaman (WB)	21.06.18	70,150.00	14000	56,150.00
		Madhupur (Jharkhand)	21.06.18	40,892.00	3500	37,392.00
		Ranchi	04.07.18	60,140.00	3500	56,640.00
		Bhagalpur (Bihar)	30.08.18	44,390.00	0	44,390.00
		Jowai (Meghalaya)	29.08.18	46,439.00	0	46,439.00
		Golaghat (Assam)	09.08.18	48,760.00	3500	45,260.00
		Udaipur (Tripura)	04.10.18	31,500.00	0	31,500.00
		Namchi (Sikkim)	15.11.18	38,380.00	0	38,380.00
		Bokaro (Jharkhand)	20.11.18	53,500.00	3500	50,000.00
		Kalimpong (WB)	15.11.18	63,990.00	7000	56,990.00
		Kolkata	22.11.18	81,802.00	7000	74,802.00
		Khowai (Tripura)	19.03.19	44,119.00	0	44,119.00
		Bishnupur (Manipur)	15.03.19	48,150.00	0	48,150.00
	Total	14	7,41,626.00	45,500.00	6,96,126.00	
	Grand Total	78	35,91,396.00	4,72,500.00	31,18,896.00	



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SCHEDULE E

DETAIL OF WORKSHOPS BY TRAI FOR YEAR ENDING 31-03-2019

S.N	Place of Workshop	Date	Expenditure
1	Joshimath (UK)	07.06.18	1,58,863.00
2	Aurangabad (MS)	31.08.18	178700.00
3	Hyderabad (Tel)	10.12.18	1,51,467.00
4	Dwarka (Gujarat)	18.02.19	2,02,758.00
5	Mangalore (Karnataka)	15.03.19	1,97,770.00
Total			8,89,558.00



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SCHEDULE F

DETAIL OF SEMINARS FOR YEAR ENDING 31-03-2019

S.N	RO	Subject	Place of Seminar	Date	Expenditure
1	Hyderabad	Use of Block Chain & AI in Telecom Services	Hyderabad	15.11.18	3,49,080.00
2		Evolution of communication: Social media & beyond	Chennai	15.03.19	2,98,938.00
3	Kolkata	IOT: Bringing automation for better tomorrow	Kolkata	14.09.18	3,15,917.00
4		Smart Phone Usage	Guwahati	20.12.18	2,46,709.00
5	Bangalore	Digital Economy	Bangalore	29.11.18	1,74,127.00
6		Blockchain : Technology & Applications	Pune	15.03.19	1,38,591.00
7	Jaipur	Digital India: Services and Solutions	Chandigarh	13.09.18	1,32,580.00
8		Towards a safe and secure Internet in India	Jodhpur	30.01.19	2,09,716.00
9	Bhopal	Cyber Crime & Security	Meerut	06.09.18	2,51,623.00
10		Women Empowerment through Digitalization	Bhopal	07.01.19	1,51,961.00
Total					22,69,242.00



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SCHEDULE G

DETAIL OF ADVERTISEMENTS FOR YEAR ENDING 31-03-2019

Date	Particulars	Amount
04.01.19	To TOI for Advt-1 in English on New B&CS Framework	8,01,775.00
09.01.19	To DAVP for Advt-1 in Hindi on New B&CS Framework	8,16,802.00
17.01.19	To DAVP for Advt-1 in Bengali & Telugu on New B&CS Framework	2,80,727.00
17.01.19	To DAVP for Advt-2 in English on New B&CS Framework	13,67,112.00
07.03.19	To Babuna Advertising for 2 Creatives on B&CS Framework	83,544.00
04.04.19	To Babuna Advertising for 1 Creatives on B&CS Framework	27,671.00
24.01.19	To DAVP for Advt-3 in English, Hindi & Regional Languages on New B&CS Framework	25,00,000.00
31.01.19	To DAVP for Advt-4 in English, Hindi & Regional Languages on New B&CS Framework	25,00,000.00
07.03.19	To Concept Communications for 1 Creatives on B&CS Framework	27,140.00
09.06.19	To Babuna Advertising for 1 Creatives on B&CS Framework	27,671.00
28.03.19	To DAVP for Advt published on 29.03.19	25,00,000.00
12.06.18	To Trikuta Communications towards Production of 4 Video films of 2-2.5 minutes viz. DND 2.0 App, Smart Phone Usage, Tower Fraud & Grievance Redressal Mechanism	16,52,000.00
08.11.18	To Trikuta Communications towards Language version of 6 Video films viz. DND 2.0 App, Smart Phone Usage, Tower Fraud, Myspeed App, Mycall App & Grievance Redressal Mechanism	25,31,100.00
07.03.19	To Trikuta Communications for Production of 5 Radio Jingles of 30 sec each and their 11 Regional Language version	6,43,100.00
07.03.19	To Trikuta Communications for Production of three video in English	20,65,000.00
04.04.19	To Trikuta Communications for Production of 1 Radio Jingle of 30 sec in English	11,800.00
17.01.19	To DAVP for FM Radio	20,00,000.00
Total		1,98,35,442.00



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SCHEDULE H

DETAIL OF CONSUMER AWARENESS PROGRAMMES BY CAGs FOR YEAR ENDING 31-03-2019

S.N	Name of CAG	Address of CAGs	Place of Event	Date of CAP	Payment Made	Payment Date
1	Consumer Protection Association	Vishwakarmanagar, Himmatnagar, Distt. Sabarkantha-383001(Gujarat)	Govt Arts College, Megharaj, Dist Aravalli, Gujarat	10.09.18	10,000.00	05.12.18
			Vijaynagar Arts College, Vijaynagar, Dist Sabarkantha, Gujarat	29.12.18	8,500.00	25.02.19
2	Rajkot Saher Jilla Grahak Suraksha Mandal	329, Popatbhai Sorathia Bhavan, Sadar Bazar, Rajkot-360001 (Gujarat)	Ranpur Prathmik Shala Auditorium, vill-Ranpur, Dist Rajkot (Guj)	03.10.18	8,600.00	25.02.19
3	National Centre for Human Settlements and Environment (NCHSE)	District Consumer Information Centre(DCIC) E-5/A, Girish Kunj, Arera Colony, Bhopal-462016 (M.P.)	Bilkisganj Village Panchayat, Sehore Block, Dt. Sehore (MP)	27.09.18	5,500.00	05.12.18
4	Gangotree Social Organisation	AT- Plot No. 1325/3037, K.B. Lane, Old Town, Bhubaneswar-751002 (Odisha)	At Alakundra, Blk-Binjharpur, Dt Jajpur	26.10.18	5,400.00	25.02.19
			At Korua, Blk-Garadpur, Dt Kendrapara	26.12.18	5,500.00	25.02.19
5	Consumer Unity & Trust Society (CUTs)	D-217, Bhaskar Marg, Bani Park, Jaipur-302016 (Rajasthan)	Nagarpalika Sabhagar, Kapasam, Chittorgarh (Raj)	30.09.18	10,000.00	25.02.19
			Kotri Dist Bhilwara (Raj)	28.12.18	5,500.00	25.02.19
6	Navjeevan Society	19, Sharma Colony, 22- Godown, Jaipur-302019 (Raj)	Village Pawata, Dist Dausa	19.11.18	7,500.00	25.02.19



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7	Upphokta Sanrakshan Samiti,	1/262, Nai Abadi, Ward No. 15, Sangaria, Dist Hanumangarh (Rajasthan) PIN-335063	, Blue Bells Children Academy, Sangaria, Dist Hanumangarh	27.10.18	10,000.00	25.02.19
8	Upphokta Margdarshan Samiti "UMAS"	Near 12 & 10 Sector, Chopasni Housing Board, Jodhpur-342008 (Raj)	Masuda Panchayat, Ajmer	26.12.18	9,400.00	25.02.19
9	Consumer Research, Education, Action, Training and Empowerment,	2/84, Melachatram Street, Paramakudi, Ramanathapuram dist., Tamilnadu, PIN-623707	Ushania Marriage Hall, Keelalarai, Dist Ramanathapuram (TN)	10.12.18	7,500.00	25.02.19
10	Federation of Consumer and Service Organisation	5, 4th Street, Lakshmipuram, Trichy-620010 (T.N.)	Thuraiyar Kalipatti, Dt. Tiruchi	08.09.18	10,000.00	05.12.18
11	Bhartiya Manav Kalyan Samiti,	12, First Floor, Dharam Market, Atta, Sector-27, Noida (UP)	Village Malaranganj, Barabanki	08.09.18	10,000.00	05.12.18
			Samesi, Lucknow	06.10.18	10,000.00	05.12.18
12	Federation of Consumer Associations, West Bengal	39, Shakespeare Sarani, 7th Floor, Room No. 701, Kolkata-700017 (West Bengal)	Conference Hall, 'Patulia Panchayat Office' Patulia More, Khardah 24 Parganas (N)	26.09.18 3.00 PM	5,700.00	05.12.18
13	Deepalaya	556, Dr. A.K. Paul Road, Kolkata-700034 (W.B.)	Cheliyama, Block-Raghunathpur, Purulia (WB)	27.10.18	10,000.00	25.02.19
Total (17 Programmes)					139,100.00	



Shawls

SCHEDULE I

DETAIL OF ADVERTISEMENTS FOR YEAR ENDING 31-03-2019

Date	Particulars	Amount
05.09.18	To All Translation Pvt Ltd - Translation of Consumer Handbook on Telecommunication from English to Hindi	16148
08.10.18	To Winsome Translators Pvt Ltd - Translation Eng to Punjabi	47920
08.10.18	To Shri Vijay Baheti - Translation Eng to Gujarati	21280
08.10.18	To R.R. Printers, Jaipur - Printing Punjabi & Gujarati	78175
09.04.19	To All Translation Pvt Ltd - Translation of Consumer Handbook on Telecommunication from English to Marathi, Malayalam and Kannada (RO, Bangalore)	33630
Total		197153



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SCHEDULE - J

ACCOUNTING POLICIES AND NOTES TO ACCOUNTS

A) ACCOUNTING POLICIES

1. Basis of Preparation of Financial Statements

The financial statements have been prepared on historical cost convention basis in accordance with the generally accepted accounting standards and principals formulated by the Institute of Chartered Accountants of India.

a) Accounting of Expenses

The expenses have been accounted for on accrual basis.

b) Recognition of Receipts

The fund primarily has two different sources of receipts:

- i) One of the sources is in accordance with the provisions of sub regulation (1) of regulation 3 of Telecommunication Education & Protection Fund Regulations 2007 (6 of 2007). According to this regulation every service provider is required to deposit the specified amount within the stipulated time as mentioned in the said regulation.

These receipts are accounted on receipts basis.

- ii) The other source is Interest Income in accordance with the clause (b) of sub regulation (2) of regulation (5) of Telecommunication Education & Protection Fund Regulations 2007(6 of 2007).

(i) Interest on FDR's are accounted for on Accrual basis.

(ii) Interest on SB accounts are accounted for as and when provided by the bank.

2. Investments

The investments have been valued at cost.



Shawls

B) NOTES TO ACCOUNTS

1) Formation of the Fund

The fund has come into existence on 15th of June 2007 vide **Notification No. 332/4/2006-Qos (CA)** and is regulated by the "Telecommunication Consumers Education and Protection Regulations 2007", formulated by the Telecom Authority of India by exercising the powers conferred upon it under section 36 of Telecom Regulatory Authority of India Act, 1997 (24 of 1997).

2) Corpus of the Fund

The corpus of the fund consists of the receipts from the service providers and also the surplus of Income over Expenditure. During the year the fund has received Rs. 80,27,174/- from the service providers.

3) Source of Expenses

During the year, the total expenses of Rs. 2,71,61,909/- have been paid out of interest income received.

4) Payment to Auditors

The payment for the Audit of the Fund will be provided by the Telecom Regulatory Authority of India.

5) Taxation

The fund has been established w.e.f. 15th June 2007. The issue of certificate of no tax liability in favor of Fund was been taken up with the Central Board of Direct Taxes (CBDT), New Delhi vide letter dated 5th August 2008. After several correspondences on the issue between TRAI, CBDT & Income Tax Department, CBDT vide its letter dated 10th July 2012 advised to first obtain a separate PAN for the Fund and then up the further course of action for exemption of the income from Tax. Accordingly, a separate PAN in respect of Fund has been applied in September 2012 in the Government category. However, the Directorate of Income tax (Systems), New Delhi informed vide their letter dated 12/03/2014 that the fund is not covered under government category. Thereafter, on request, PAN No. was allotted to Fund in the category of Trust.

As per the advice of the CBDT in their letter dated 10th July 2012 and instructions contained in CBDT letter dated 2th June 2013 duly filled application form along with requisite documents, in prescribed format was filed for granting exemption u/s 10(46) of the Income Tax Act, 1961 since inception of the fund i.e., 15th June 2007. Since inception of the Fund, neither return of the Income was filed nor provision for

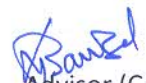





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taxation has been made since the management is hopeful that exemption u/s 10(46) of the Income Tax Act, 1961 will be notified since the inception of the Fund.

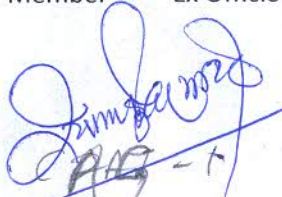


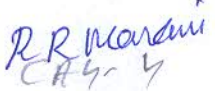

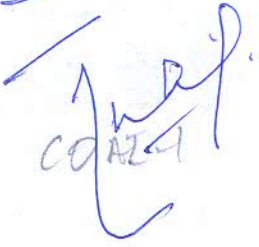

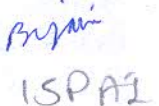
- 6) Investments consist of Fixed Deposits with Banks.
- 7) Receipts from Service Providers are subject to confirmations.

For Telecommunication Consumers Education and Protection Fund

 Advisor (CA) Ex Officio Convener Member	 Pr. Advisor (CA&IT) Ex Officio Member	 Pr. Advisor (F&EA) Ex Officio Member	 Secretary, TRAI Ex Officio Presiding Member
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FOR M J R A & ASSOCIATES
CHARTERED ACCOUNTANTS
FRN : 013850N


CA MUKESH KUMAR GROVER
PARTNER
M.NO: 093304
PLACE: NEW DELHI
DATE: 11/11/2019

 CA 1	 CA 2	 CA 3	 CA 4	 CA 5
 CA 1	 CA 2	 CA 3		



M J R A & Associates

CHARTERED ACCOUNTANTS

Head Office : 102. B-3, Prerna Complex, Subhash Chowk, Laxmi Nagar, Delhi -110 092 (INDIA)
(M) 9810331606 Ph.: 22451606, 43028544 E-mail : mukesh@mjra.co.in
Website : <http://www.mjra.co.in>

Ref. No. 19093304 AAAA KJ1823

Dated. 11/11/2019

Independent Auditors' Report

To the members of
Telecommunication consumers Education and Protection and fund
Mahanagar Doorsanchar Bhawam, Jahawarlal Nehru Marg
(Old Minto Road), New Delhi – 110002

Report on the Financial Statements

We have audited the accompanying financial statements of Telecommunication consumers Education and Protection fund (TCEPF) which comprises the Balance Sheet as at March 31, 2019, the Statement of Receipt and Payment Account and the Income and Expenditure Account for the year then ended, and a summary of significant accounting policies and other Explanatory information.

Management's Responsibility for the (Standalone) Financial Statements

The management is responsible for the preparation of these (Standalone) financial statements that give a true and fair view of the financial position in accordance with the principals generally accepted in India, including the accounting standards and principals generally accepted in India. This responsibility also includes maintenance of adequate accounting records for safeguarding the assets and preventing and detecting frauds and other irregularities; selection and application of appropriate accounting policies; making judgements and estimates that are reasonable and prudent; and design, implementation and maintenance of adequate internal financial controls, that were operating effectively for ensuring the accuracy and completeness of the accounting records, relevant of the preparation and presentation of the financial statements that give a true and fair view and are free from material misstatement, whether due to fraud and error.

Auditor's Responsibility

Our responsibility is to express an opinion on these (standalone) financial statements based on our audit. We have taken in to account the Accounting and Auditing Standards as issued by ICAI. Those Standards require that we comply with ethical requirements and plan and perform the audit to obtain reasonable assurance about whether the financial statements are free from material misstatement.

As audit involves performing procedures to obtain audit evidence about the amounts and the disclosure in the financial statements. The procedure selected depends on the auditor's judgement, including the assessment of the risk of material misstatement of the financial statements, whether due to fraud and errors. In making those risk misstatement of the auditor considers internal financial control relevant to the company's preparation of the financial statements that give a true and fair view in order to design audit procedures that are appropriate in the circumstances, but not for the purpose of expressing an opinion on whether the company has in place an adequate financial controls system over financial reporting and the operating effectiveness of such controls.

An Audit also includes evaluating the appropriateness of the accounting polices used and the reasonableness of the accounting estimates made by the company's director as well as evaluating the overall presentation of the financial statements.

We believe that the Audit evidence we have obtained sufficient and appropriate to provide a basis for our audit opinion on the standalone financial statements subject to the following:

1. Refer to note no 5 of the notes to accounts we observed that the neither return of the income was filed nor provision for taxation has been made since inception of the fund. The management is hopeful that exemption under section 10(46) of the income tax Act, 1961 will be notified since the inception of the fund. However the delay in obtaining exemption in beyond reasonable time period. This has significant impact on the funds available with the trust. In the absence of the computation of total income, we are unable to determine the impact on the financial statements.



2. We observed that an amount of Rs.7,22,326 being tax deducted by the bank on the interest in the previous year is shown recoverable. However since the return of income is not filled by the fund for any year, the said amount is not recoverable.
3. The interest on Fixed Deposit/ Flexi Deposit and saving bank account has been accounted for on the basis of information provided by the bank. We are unable to perform the audit procedures for correctness of the amount received on these fixed deposits/ flexi deposits.
4. Excess amount collected by services providers from the subscribers to be transferred to the TECPF is accounted for on receipt basis, which is against the accrual system of accounting.
5. That the TCEPF has applied for Registration U/s 80G of the Income tax 1961, the application was filed 4 years ago, but there is no action was taken by the department till date, as per law the application was already time bared. TCEPF has not filed any tax returns for any assessment year since commencement and neither created provision for contingent liability for Income tax.

Opinion

Subject to our observation at para 1 to 5 in our opinion and to the best of our information and according to explanations given to us, the aforesaid standalone financial statements gives the information so required and give a true and fair view in conformity with the accounting principles generally accepted in India,

- i. In the case of balance sheet, of the state of the affairs of the Company as at March 31, 2019.
- ii. In so far as it relates to the receipt and payment account of the transection for the year ended on that date.

In the case of the statement of the profit and loss, of the profit for the year ended as on that date Report on Other legal and Regulatory Requirements.

We further report that:

We have sought and obtained all the information and explanations which to the best of our knowledge and belief were necessary for the purpose of our audit;

- i. In our opinion proper books of accounts as required by law have been kept by the company so far as it appears from our examination of those books;
- ii. The Balance Sheet and the Statement of Profit and Loss dealt with by this Report are in agreement with the books of accounts.

For MJRA & Associates
Chartered Accountants
FRN: 013850N



CA Mukesh Kumar Grover
Partner
M no: 093304
Place: New Delhi
Date: 11.11.2019

UDIN :- 19093304 AAAAKJ 1823